

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. I.A. 5045/2023
IN
C.P.(IB)-846(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Mr. Vikram Rathor Proprietor of Vishnu Enterprises

V/s.

Bella Jewelry Private Limited

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

None appeared for the Applicant. In the interest of justice, list on **03.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)